

REPORT OF JUTE YARN AND JUTE TWINS (QUALITY CONTROL AND INSPECTIONS) RULES, 1982, REVIEWS ON AND ANNUAL REPORT OF HINDUSTAN DIAMOND COMPANY LTD., BOMBAY FOR 1981-82 AND WOOL RESEARCH ASSOCIATION, THANE, FOR 1981-82 ETC.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): I beg to lay on the Table:

(1) A copy of the Export of Jute Yarn and Jute Twines (Quality Control and Inspection) Rules, 1982 (Hindi and English versions) published in Notification No. S.O. 3619 in Gazette of India dated the 23rd October, 1982 under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963.

[Placed in Library. See No. LT-5640/82].

(2) A copy each of the following papers (Hindi and English versions):—

(i) Annual Report of the Hindustan Diamond Company Limited, Bombay, for the year 1981-82 along with Audited Account.

(ii) Review by the Government on the working of the Hindustan Diamond company Limited, Bombay, for the year 1981-82.

[Placed in Library. See No. LT—5641/82].

(3) (i) Annual Report (Hindi and English version) of the Wool Research Association, Thane, for the year 1981-82 along with Audited Account.

(ii) Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1981-82.

[Placed in Library. See No. LT-5641/82].

(4) A statement (Hindi and English versions) (i) correcting the reply given on 9 July, 1982 to Unstarred Question No. 216 by Shri Rajesh Pilot Regarding employment of trained apprentices in MMTC

and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-5643/82].

अध्यक्ष महोदय : एक बात मुनिये— मैं हाउस का ध्यान इस तरफ़ दिलाना चाहता हूँ—जो मन्जेक्ट डिस्कस करवा दिया जाये और मंशा के मतात्रिक डिस्कस करवा दिया जाये, अभी परसों इस पर डिस्कशन हुआ है और आज मेरे माननीय सदस्य फिर हाउस का वक्त जाया करने पर तुले हुए हैं :—

This is utterly impossible. I do not like it.... This is impossible. I do not like it. ...

(Interruptions).

श्री धनिक लाल मंडल : एक मिनट मुन लीजिये—वहाँ पर लगातार मौते हो रही हैं ..

MR. SPEAKER: No, no. Not allowed. I have got it discussed only a few days back and you cannot force it on the House daily. ....No, no. You cannot thrust it on the House.

SHRI DHANIK LAL MANDAL: Sir, I am not forcing at all. ...I am not thrusting at all. I am only requesting.

श्री राम विश्वनाथसहान : एग्रीकल्चर मिनिस्टर ने \*\*\* बोला है । एग्रीकल्चर मिनिस्टर ने कहा है—वहाँ डेक्स नहीं हुई हैं—जबकि वहाँ पर डेक्स हुई हैं ।

श्री धनिक लाल मंडल : यह पार्लियामेंट तो केवल एक फार्मिडिटी सी हो गई है ।  
.... (व्यवधान) ....

श्री जयनारायण सिंह : बिहार की हालत बहुत खराब होत जा रही है ।  
.... (व्यवधान) ....

अध्यक्ष महोदय : कोई आदमी है  
जा इन से बात कर सके ।

This is utterly impossible. I allowed  
a discussion and still you are forcing me.  
It is impossible.

SHRI DHANIK LAL MANDAL: I  
am not forcing you, Sir.

अध्यक्ष महोदय : जब अतिक्रमण  
होता है, तब मुझे कष्ट होता है ।

श्री रास बिलास पासवान : कभी-  
कभी मंत्री जी को भी डांट दिया कीजिए ।

अध्यक्ष महोदय : मैं विल्कुल डांट  
देना हूँ । मैं विल्कुल डांट दूंगा ।

REPORT OF SECOND PRESS COMMISSION  
VOLUMES I & II AND MEMORANDUM OF  
ACTION TAKEN ON THE REPORT.

THE MINISTER OF STATE OF THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (SHRI N. K. P.  
SALVE): I beg to lay on the Table a  
copy each of the following papers (Hindi  
and English versions) under sub-section  
(4) of section 3 of the Commission of  
Inquiry Act, 1952:—

(1) Report of the Second Press  
Commission Volumes I & II.

(2) Memorandum of Action taken  
on the Report.

[Placed in Library. See No. LT-5644/  
82].

STATEMENT ON THE OCEAN POLICY.

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF SCIENCE AND  
TECHNOLOGY, ELECTRONICS, OC-  
EAN DEVELOPMENT AND THE  
DEPARTMENT OF NON-CONVEN-  
TIONAL ENERGY SOURCES IN THE  
MINISTRY OF ENERGY (SHRI  
C. P. N. SINGH): I beg to lay on the  
Table a statement (Hindi and English  
versions) on the 'Ocean Policy.'

[Placed in Library. See No. LT-5645/  
82].

REVIEW ON AND ANNUAL REPORT OF  
INDIAN OIL CORPORATION LTD. BOMBAY  
FOR 1981-82.

THE MINISTER OF STATE IN THE  
MINISTRY OF ENERGY (SHRI DAL-  
BIR SINGH): I beg to lay on the Table  
a copy each of the following papers  
(Hindi and English versions) under sub-  
section (1) of section 619A of the Com-  
pany Act, 1956:—

(1) Review by the Government on  
the working of the Indian Oil  
Corporation Limited, Bombay,  
for the year 1981-82.

(2) Annual Report of the Indian  
Oil Corporation Limited, Bom-  
bay, for the year 1981-82 along  
with Audited Accounts and the  
comment of the Comptroller and  
Auditor General thereon.

[Placed in Library. See No.  
LT-5646/82].

REVIEW ON AND ANNUAL REPORT OF  
PRAGA TOOLS LTD. SECUNDERABAD FOR  
1981-82, MISHRA DHATU NIGAM LTD.  
HYDERABAD FOR 1981-82, BHARAT EARTH  
MOVERS LTD. BANGALORE FOR 1981-82  
AND BHARAT ELECTRONICS LTD. FOR  
1981-82.

THE DEPUTY MINISTER IN THE  
MINISTRY OF DEFENCE (SHRI K. P.  
SINGH DEO): I beg to lay on the Table  
a copy each of the following papers  
(Hindi and English versions) under sub-  
section (1) of section 619A of the Com-  
pany Act, 1956:—

(1) (i) A statement regarding Re-  
view by the Government on the work-  
ing of the Praga Tools Limited,  
Secundrabad, for the year 1981-82.

(ii) Annual Report of the Praga  
Tools Limited, Secundrabad, for the  
year 1981-82 along with Audited  
Accounts and the comment of the  
Comptroller and Auditor General there-  
on.

[Placed in Library. See No. LT-5649/  
82].

(2) (i) A statement regarding Re-  
view by the Government on the work-